MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 43 Imphal, Thursday, May 21, 2026 Vaisakha 31, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION
Imphal, the 19th May, 2026

Subject: Final Seniority List of Assistant Public Prosecutors (District) -cum- Assistant Government Advocates (District), Manipur in the Office of Public Prosecutor (District), Manipur.

No. 5/48/2022-Case/L(HC): WHEREAS the Hon'ble High Court of Manipur has passed common judgment & order dated 23.12.2025 in WP (C) No. 594 of 2022 (Chabungbam Thoibisana Devi –versus- The State of Manipur & Ors) and WP (C) No. 600 of 2022 (Lamneichong Haokip –versus- The State of Manipur & Ors.) and has set aside the seniority list of Assistant Public Prosecutor –cum- Assistant Government Advocate notified vide notification No. GAP-3/5/2021-SEC-LAW dated 22.07.2022.

2. AND WHEREAS, the Hon'ble Court has held that seniority as reflected in the Order No. 7/13/2015-GA/L (B) dated 02.12.2016 of regularization shall be the final seniority list of Assistant Public Prosecutors-cum-Assistant Government Advocates (District), Manipur as the same has been in order of years of initial appointment.

3. AND WHEREAS vide Orders No. 7/52/2018-GA/L dated 21.12.2018, No. 7/52/2018-GA/L (Pt.) dated 21.12.2022 and No. 7/52/2018-GA/L(Pt.) dated 12.04.2023, Assistant Public Prosecutors -cum- Assistant Government Advocates (District), Manipur were appointed on regular basis on the recommendation of Manipur Public Service Commission by direct recruitment.

4. AND WHEREAS, Law Department has consulted the Department of Personnel on the matter and Department of Personnel has advised to comply with the Hon'ble High Court's judgment & order dated 23.12.2025 passed in W.P. (C) No. 594 of 2022 and W.P. (C) No. 600 of 2022.

NOW, THEREFORE, in compliance of the judgment & order dated 23.12.2025 passed in W.P. (C) No. 594 of 2022 and W.P. (C) No. 600 of 2022, it is hereby notified for information of all concerned, the final seniority list of Assistant Public Prosecutors –cum- Assistant Government

Advocates (District) in the Office of the Public Prosecutor (District), Manipur as in Annexure appended herewith.

SUZANE THINGBAIJAM,
Joint Secretary (Law),
Government of Manipur.

ANNEXURE

Notification No. 5/48/2022-Case/L(HC)
Imphal, the 19th May, 2026

FINAL SENIORITY LIST OF ASSISTANT PUBLIC PROSECUTORS -CUM- ASSISTANT GOVERNMENT ADVOCATES (DISTRICT), MANIPUR

Sl. No.	Name	Date of Appointment on regular basis
1.	Chabungbam Thoibisana Devi	02.12.2016
2.	Lamneichong Haokip	02.12.2016
3.	Akoijam Bobby Singh	02.12.2016
4.	Leimapokpam Bimol Singh	02.12.2016
5.	Thounaojam Bandana Devi	02.12.2016
6.	Rajkumari Bhubaneshwari Devi	02.12.2016
7.	Hangzamoi Tonsing	02.12.2016
8.	Khomdram Anupama Devi	02.12.2016
9.	Khangembam Mohen	02.12.2016
10.	Meitankeishangbam Jamuna Devi	02.12.2016
11.	Rakhi Golmie	02.12.2016
12.	Phuritshabam Chaoba Devi	21.12.2018
13.	Kangjam Malemnganbi Chanu	21.12.2018
14.	Hrangao Rozhemai	21.12.2018
15.	Mayanglambam Vidhyalaxmi Devi	21.12.2018
16.	KS Pamreiso	21.12.2018
17.	Thoudam Raghumani Singh	21.12.2022
18.	Aheibam Jeeten Kumar Singh	21.12.2022
19.	Maibam Malemnganba Khuman	21.12.2022
20.	Rubikar Sanjenbam	21.12.2022
21.	Tipoo Ningombam	21.12.2022
22.	Marangmei Gairanlung	21.12.2022
23.	Kenny Reng Sialloa	21.12.2022
24.	Hemolata Lourembam	21.12.2022
25.	Helena Laishram	12.04.2023
26.	Rajkumar Maichael	12.04.2023
27.	Gaishin Palmei	12.04.2023

SUZANE THINGBAIJAM,
Joint Secretary (Law)
Government of Manipur

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 21-05-2026 15:38:51